

**IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI**  
**SPECIAL BENCH (COURT – II)**

**Item No. 201**  
**IB-207/ND/2024**

**IN THE MATTER OF:**

**Saurabh Killa** ... **Applicant/Petitioner**

**Versus**

**M/s. Sankalp Buildwell Private Limited** ... **Respondent**

**Under Section: 9 of IBC, 2016**

**Order delivered on 16.07.2024**

**CORAM:**

**SH. MANNI SANKARIAH SHANMUGA SUNDARAM**  
**HON'BLE MEMBER (J)**

**SH. SUBRATA KUMAR DASH**  
**HON'BLE MEMBER (T)**

**PRESENT:**

**For the Applicant** : Adv. Shikha Bhura a/w Adv. Raja Bhura, Adv  
Karan Desai

**For the Respondent** :

**Hearing Through: VC and Physical (Hybrid) Mode**

**ORDER**

Ld. Counsel appearing for the Applicant present through VC. No representation on behalf of the Respondent called absent and set ex-parte. List the matter before Regular Bench on **30.07.2024**.

**Sd/-**

**(SUBRATA KUMAR DASH)**  
**MEMBER (T)**

**Sd/-**

**(MANNI SANKARIAH SHANMUGA SUNDARAM)**  
**MEMBER (J)**